

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.129 OF 2019

IN THE MATTER OF:

M.N. Pratap Reddy & Anr

Appellants

Vs

Sri Lakshmi Narasimha Mining Co (P) Ltd & Ors

Respondents

For Appellant:- Mr. D. Abhinav Rao, Advocate and Mr GV Rao, CA.

For Respondents: - Mr. Jayant Mehta, Ms Sayree Basu Malik, Ms Surabhi Limye, Ms Vaishali Kalera, Advocates.

ORDER

06.08.2019 - Regular Bench is not available. Perused earlier order. List the appeal 'for admission' on **4th September, 2019.**

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN